NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA)No.13/Chd/Hry/2017

In the matter of:

Sections 230 & 232 of the Companies Act, 2013

AND

In the matter of:

Premier Plasmotec Private Limited.

... Applicant/Transferor Company

And

Evershine Plasmotec Private Limited. ... Applicant Transferee Company.

Present:

Mr. Ajay Garg and Mr. Mahesh Sharma, Advocates

for applicant companies.

Learned counsel for petitioners submits that petitioners submitted certain documents in Registry. Registry is yet to check the documents.

List the matter now on 18.09.2017.

(Justice R.P.Nagrath) Member (Judicial)

August 30, 2017